

ITEM NO.120

COURT NO.11

SECTION XIA

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G SCivil Appeal No.4118/2015

HOTEL SKY PEARL & ANR

Appellant(s)

VERSUS

STATE OF KERALA & ORS

Respondent(s)

(With appln.for impleadment and office report)

WITH

C.A. No. 4119/2015

(With appln.(s) for permission to file additional documents and appln.(s) for exemption from filing certified as well as plain copy of the impugned order and Office Report)

C.A. No. 4120/2015

(With appln.(s) for exemption from filing c/copy as well as plain copy of the impugned order and Interim Relief and Office Report)

C.A. No. 4121/2015

(With Interim Relief and Office Report)

C.A. No. 4122/2015

(With Interim Relief and Office Report)

C.A. No. 4123/2015

(With Interim Relief and Office Report)

C.A. No. 4124/2015

(With Interim Relief and Office Report)

C.A. No. 4125/2015

(With Interim Relief and Office Report)

C.A. No. 4126-4136/2015

(With appln.(s) for impleadment as party respondent and Interim Relief and Office Report)

C.A. No. 4137-4156/2015

(With appln.(s) for impleadment and Interim Relief and Office Report)

C.A. No. 4157/2015

(With appln.(s) for exemption from filing O.T. and appln.(s) for permission to file additional documents and appln.(s) for exemption from filing O.T. and appln.(s) for permission to file additional documents and Interim Relief and Office Report)

C.A. No. 4158-4159/2015
(With Interim Relief and Office Report)

C.A. No. 4160/2015
(With Interim Relief and Office Report)

C.A. No. 4161-4165/2015
(With Interim Relief and Office Report)

C.A. No. 4166/2015
(With Interim Relief and Office Report)

C.A. No. 4167/2015
(With Interim Relief and Office Report)

C.A. No. 4168/2015
(With Interim Relief and Office Report)

C.A. No. 4169/2015
(With appln.(s) for permission to file additional documents and
Interim Relief and Office Report)

C.A. No. 4170/2015
(With appln.(s) for permission to file additional documents and
Interim Relief and Office Report)

C.A. No. 4171/2015
(With Interim Relief and Office Report)

C.A. No. 4172/2015
(With Interim Relief and Office Report)

C.A. No. 4173/2015
(With Interim Relief and Office Report)

C.A. No. 4174/2015
(With Interim Relief and Office Report)

C.A. No. 4175/2015
(With Interim Relief and Office Report)

C.A. No. 4999/2015
(With appln.(s) for permission to file synopsis and list of dates
and Interim Relief and Office Report)

C.A. No. 5000/2015
(With Interim Relief and Office Report)

C.A. No. 5374/2015
(With Interim Relief and Office Report)

C.A. No. 4998/2015
(With Interim Relief and Office Report)

C.A. No. 5375/2015
(With appln.(s) for exemption from filing O.T. and Interim Relief and Office Report)

C.A. No. 5032/2015
(With Interim Relief and Office Report)

C.A. No. 5373/2015
(With Interim Relief and Office Report)

S.L.P.(C)...CC No. 10054/2015
(With appln.(s) for permission to file SLP and Interim Relief and Office Report)

C.A. No. 5372/2015
(With Interim Relief and Office Report)

Date : 31/07/2015 These matters were mentioned today.

CORAM :

HON'BLE MR. JUSTICE VIKRAMAJIT SEN
HON'BLE MR. JUSTICE SHIVA KIRTI SINGH

Mr.C.A. Sundaram, Sr.Adv. (Mentioned by)
Ms. Rohini Musa, Adv.

For Appellant(s) Mr. Arunabh Chowdhury, Adv.
Mr. Anupam Lal Das, Adv.
Mr. Vaibhav Tomar, Adv.

Ms. Sumita Hazarika, Adv.

Ms. Diksha Rai, Adv.

Mr. Himinder Lal, Adv.

Mr. V. K. Biju, Adv.

Mr. G. Prakash, Adv.

Mr. Romy Chacko, Adv.

Ms. A. Sumathi, Adv.

Mr. Sajith. P, Adv.

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Mr. Venkita Subramoniam T. R.,Adv.

Mr. M. P. Vinod,Adv.

Mr. A. Raghunath,Adv.

Mr. M. P. Shorawala,Adv.

For Respondent(s) Mr. Ramesh Babu M. R.,Adv.

Mr. Syed Mehdi Imam,Adv.

UPON hearing the counsel the Court made the following
O R D E R

List on 13th August, 2015 high up in the Cause List.

(USHA BHARDWAJ)
AR-CUM-PS

(SAROJ SAINI)
COURT MASTER